

5

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	P. J. RISHIKESH	COUNSEL FOR D2	D. Prem
	D. PRAVEEN	& D4	T. v. P. SaiVili
	T. v. P. SaiVili	Counsel for P2	
	PrabhuVishnu		

ORDER

Counsel for P2 present. Counsel for R2 & R4 present. Both the counsels reported that talks of settlement between the parties are in progress and sought time to report the outcome of the same. Time extended at request. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)